

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 8767/2024

(Arising out of impugned judgment and order dated 29-01-2024 in CR No.27/2019 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

SANJAY AGARWAL

Petitioner(s)

VERSUS

RAHUL AGARWAL & ANR.

Respondent(s)

(FOR ADMISSION)

Date : 19-07-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s)

Mr. Vaibhav Manu Srivastava, AOR
Mr. Shantanu Gupta, Adv.
Mr. Utkarsh Kumar, Adv.
Mr. Mustafa Khan, Adv.
Ms. Manvi Jain, Adv.

For Respondent(s)

Mr. Nikhil Jain, AOR
Ms. Divya Jain, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The learned counsel appearing for the first respondent seeks time to take instructions.

List on 23rd August, 2024.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER